

High Court of Karnataka,
Bengaluru,
Dated: 5th March 2024

NOTIFICATION NO. HCKB - 48 / 2024

1. Hon'ble Mr.Justice Suraj Govindaraj will sit in Court Hall No. 16 at Principal Bench, Bengaluru at 2.30 PM on Tuesday the 5th March 2024 and take up matters pertaining to Kalaburagi Bench as shown in the cause list issued separately, through Video Conferencing.
2. Hon'ble Mr.Justice N.S.Sanjay Gowda will sit in Court Hall No. 18 at Principal Bench, Bengaluru at 2.30 PM on Tuesday the 4th March 2024 and take up matters pertaining to Kalaburagi Bench as shown in the cause list issued separately, through Video Conferencing.
3. Hon'ble Mr.Justice Hemant Chandangoudar will sit in Court Hall No. 21 at Principal Bench, Bengaluru, at 2.30 PM on Tuesday the 5th March 2024 and take up matters pertaining to Kalaburagi Bench as shown in the cause list issued separately, through Video Conferencing.
4. Hon'ble Mrs.Justice M.G.Uma will sit in Court Hall No. 6 at Dharwad Bench at 2.30 PM on Tuesday the 5th March 2024 and take up matters pertaining to Kalaburagi Bench as shown in the cause list issued separately, through Video Conferencing.
5. Hon'ble Mr.Justice V.Srishananda will sit in Court Hall No. 3 at Kalaburagi Bench at 2.30 PM on Tuesday the 5th March 2024 and take up matters pertaining to Dharwad Bench as shown in the cause list issued separately, through Video Conferencing.

By Order of Hon'ble The Chief Justice

Sd/-
(M.Chandrashekar Reddy)
Registrar (Judicial)

C.C. To:

The Addl. Registrar General,
High Court of Karnataka,
Kalaburagi Bench.